



2026:DHC:7804



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010940622025

+ **OMP (ENF.) (COMM.) 267/2025**

ASHWANI GARG

.....Decree Holder

Through: **Mr. Avinash Trivedi, Advocate.**

versus

**GOVT OF NCT OF DELHI PUBLIC WORKS
DEPARTMENT**

.....Judgement Debtor

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **14.09.2026**

1. At the outset, learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file it again as and when the situation arises.

2. Leave and liberty, as aforesaid, is granted.

3. The petition is dismissed as withdrawn with the aforesaid liberty.

OM PRAKASH SHUKLA, J

SEPTEMBER 14, 2026/pa